

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**C.P. No.36(ND)/2016**

**IN THE MATTER OF:**

M/s. Rishi Infratech Pvt. Ltd. & Ors. .... Applicant/petitioners  
Vs.  
M/s. Mahamaya Exports Pvt. Ltd. & Ors. .... Respondents

**Order under Sections 397/398 of the Companies Act**

**Order delivered on 26.09.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Shri S.K. MOHAPATRA,**  
**Hon'ble Member(Technical)**

For the Petitioner/Applicant : Mr. P. Nagesh, Mr. Dhruv Gupta,  
Advocates

For the Respondents : Mr. Amit Kumar, Adv. for R-1 to 3 & 5  
Mr. A. Plequl, Advocate for R-4

**ORDER**

This matter has been transferred to Court No. II vide order No. 25/2/2017 dated 25<sup>th</sup> September, 2017 issued by the Registrar.

List this matter before Court No. II on 04.10.2017.

— Sd —  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

— Sd —  
(S.K. MOHAPATRA)  
MEMBER(TECHNICAL)